

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR TIRUMALLA AGRO INDUSTRIES PRIVATE LIMITED OPERATING IN AGRICULTURE AND ITS ALLIED SECTOR AT BEED, (MH)	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Tirumalla Agro Industries Private Limited PAN NO: AAHCT8184E CIN NO: U01100MH2020PTC 338909
2.	Address of the registered office Office No. 1307,1308,1309, Plt No.229, Sec-13 Kharghar, The Pacific, Navi Mumbai, Raigarh, Panvel, Maharashtra, India, 410210
3.	URL of website Not Available
4.	Details of place where majority of fixed assets are located Vipra Nagar, Beed, Maharashtra 431122
5.	Installed capacity of main products/ services Not Known
6.	Quantity and value of main products/ services sold in last financial year NA as Company is non-operational since 2023.
7.	Number of employees/ workmen NIL as Company is non-operational since 2023.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details to be sought by email at: tirumallaagro.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Details to be sought by email at: tirumallaagro.cirp@gmail.com
10.	Last date for receipt of expression of interest 15-03-2026
11.	Date of issue of provisional list of prospective resolution applicants 20-03-2026
12.	Last date for submission of objections to provisional list 25-03-2026
13.	Date of issue of final list of prospective resolution applicants 30-03-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 04-04-2026
15.	Last date for submission of resolution plans 04-05-2026
16.	Process email id to submit Expression of Interest tirumallaagro.cirp@gmail.com
Date: 13-02-2026 Place: Nagpur S/D CMA Srigini Rajat Naidu IBBI Regn No: IBBI/PA-003/IP-N000137/2017-2018/11513 Resolution Professional Tirumalla Agro Industries Private Limited	

